

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/5609/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bhattacharjee,  
Principal Judge,  
Family Court No- II,  
Kamrup (M), Guwahati.

Dated Guwahati the 19<sup>th</sup> September, 2019.

Sub: **Station leave Permission.**

Ref:- Letter No. FCK. 5/12/PJ/245 dtd. 17.09.2019 .

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the morning of 20.09.2019 till the evening of 23.09.2019. The Counsellor, Family Court No-II, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/5610/A dated 19.9.19**

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court, Guwahati.

6/19/19

**JT. REGISTRAR (VIGILANCE)**

Rolan